

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 118 OF 2015

Dated: 08th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s TCP Ltd.

....Appellant (s)

Versus

Tamilnadu Generation & Distribution Corp. & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

:

Mr. Senthil Jagdeesan
Ms. Suchitra Kumbhat

Counsel for the Respondent(s)

:

Mr. S. Vallinayagam for R-1

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **08.04.2016.**

**(I.J. Kapoor)
Technical Member**
ts/dk

**(Justice Ranjana P. Desai)
Chairperson**